

foreign exchange earnings which result from such visits?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):

(a) There is no such provision in the Indian Income Tax Act, 1961 by which Indians serving abroad have to pay income tax in India if their stay in India is more than 40 days in a Financial Year.

(b) The Government are not considering any proposal for the amendment of existing provisions contained in the relevant sections of the Income Tax Act, 1961.

Commission on prices, costs and tariffs

1385. SHRI DHAMANKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether in view of the changed economic situation it is proposed to wind up the statutory Tariff Commission;

(b) if so, whether Government propose to set up a commission on prices, costs and tariffs as was suggested by the Administrative Reforms Commission; and

(c) if so, what will be the role of this Commission in the rapidly changing situation in the industry?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Yes, Sir.

(b) No, Sir. The Administrative Reforms Commission's recommendations about replacing Tariff Commission by another Commission to be known as Commission on Prices, Costs and Tariff had been considered earlier but was not found acceptable.

(c) Does not arise.

उत्तर प्रदेश में पर्यटन केन्द्र

1386. श्री चन्द्रिका प्रसाद : क्या पर्यटन और नागर विज्ञान मंत्री यह बताने की कृपा करेंगे कि विदेशी पर्यटकों को आकर्षित करने हेतु सरकार का उत्तर प्रदेश में विशेषकर बलिया-बक्सर, मेसरहा झील, चरित्रबल, विश्वमित्र आश्रम और ताड़का बध स्थानों को पर्यटन केन्द्र घोषित करने का विचार है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र फल सिंह): ऐसी कोई प्रणाली नहीं है जिससे द्वारा स्थानों को पर्यटन केन्द्रों के रूप में घोषित किया जाता हो। केन्द्रीय क्षेत्र में पर्यटन के विकास के लिए स्थानों का चयन साधनों की उपलब्धता तथा ऐसी पारस्परिक प्रथमिकताओं पर निर्भर करता है जिसका निर्धारण पर्यटकों के लिए किसी स्थान के वास्तविक अथवा संभावित आकर्षणों, उस तक पहुंचने की सुविधा पर्यटन के मूल आधारभूत उपादानों की उपलब्धता तथा वहां के लिये पर्यटक यातायात के प्रवाह की वर्तमान स्थिति द्वारा किया जाता है। जिन पर्यटन केन्द्रों पर देशीय पर्यटक बड़ी संख्या में जाते हैं। वहां पर्यटन सुविधाओं का विकास करना संबंधित राज्य सरकारों का उत्तरदायित्व है। पर्यटन विभाग का फिलहाल केन्द्रिय क्षेत्र में बलिया-बक्सर, मेसरहा झील, चरित्रबल, विश्वमित्र आश्रम तथा ताड़का बध का विकास करने का कोई प्रस्ताव नहीं है।

Air service to Kargil

1387. SHRI SYED AHMED AGA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that Kargil, an important tehsil of Ladakh, is not linked by air service; and

(b) whether Government propose to provide air service to Kargil also besides Ladakh?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). Indian Airlines do not have any suitable aircraft in their fleet at present for operation of air services to Ladakh. Indian Airlines are presently studying different types of short-haul jet aircraft which could be a suitable replacement for the existing turbo-prop aircraft in the fleet of the Corporation and could be operated to higher altitude destinations such as Leh (in Ladakh).

Air service from New Delhi to Rajkot

1388. **SHRI ARVIND M. PATEL:**
SHRI VEKARIA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Government propose to re-start a direct air service from New Delhi to Rajkot twice a week?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): Indian Airlines have no plans to operate a direct air service between Delhi and Rajkot. However, the Corporation are operating a daily service between Bombay and Rajkot with HS-748 aircraft which provides same day connection at Bombay for passengers from Rajkot travelling to Delhi.

New International Terminal at Bombay

1389. **SHRI ARVIND M. PATEL:**
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SHRI VEKARIA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to construct a new international terminal at Bombay airport; and

(b) if so, the main features thereof and the amount earmarked for the project?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). Government have approved the construction of a new international passenger and cargo terminal complex at Bombay airport by the International Airports Authority of India at a total cost of Rs. 11.00 crores out of which the outlay on passenger terminal will be Rs. 7.16 crores and on the cargo terminal Rs. 3.84 crores. The new passenger terminal will cater to a peak hour traffic of 1400 passengers (arrival and departure). The scheme envisages construction of 83,164 square feet cargo area.

Foreign trade

1390. **SHRI SAMAR GUHA:** Will the Minister of COMMERCE be pleased to state:

(a) facts about foreign trade in terms of rupees with Japan, Iran, West Germany and West Asia in terms of export and import during the years 1973-75; and

(b) expected trade with these countries during the years 1975-76?